

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1317
ANSWERED ON:02.03.2001
TENTH FINANCE COMMISSION
JAYASHREE BANERJEE

Will the Minister of FINANCE be pleased to state:

- (a) whether the Tenth Finance Commission had approved an outlay of Rs.616.75 crore for Madhya Pradesh;
- (b) whether the Madhya Pradesh Government have received Rs.360.86 crore till the scheduled date of 31.3.2000;
- (c) whether request for extension in time has been acceded to for utilization of the remaining funds;
- (d) the amount provided by the Tenth Finance Commission for rural development in Madhya Pradesh and amount out of it utilised by the State Government;
- (e) whether the extension in time is likely to be given for utilisation of the remaining funds for rural development; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL);

(a) to (f) Tenth Finance Commission (TFC) had recommended a grant of Rs.616.80 crore to the State of Madhya Pradesh under upgradation, special problem and for the local bodies. The scheme-wise details of grant allocated and grant released upto 31.3.2000 is as under:

| Scheme | Grant Allocated (Rs.crores) | Grant Released |
|--|--------------------------------|----------------|
| 1. Upgradation and Special Problem Grant | 206.37 | 129.99 |
| 2. Grants for Local Bodies | | |
| (a) Panchayati Raj Institutions | 348.69 | 342.86 |
| (b) Urban Local Bodies | 61.74 | 58.65 |
| Total | 616.80 | 531.50 |

On the request of State Governments extension of time has been granted upto 31.3.2001 for completion of those ongoing capital works, undertaken out of upgradation and special problem grants, which were in progress as on 31.3.2000. The extension of time is not applicable for local bodies grant.